

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) No.54/7/AMR/2019	Main Case	7 of IBC	Reliance Commercial Finance Ltd Vs Smilecare Multi Speciality Hospitals India Pvt Ltd
	IA(IBC)/107/2022	60(5) of IBC	Mallidi Varahagiri Reddy & another Vs. Smilecare Multispeciality Hospitals India Private Limited & 3 others

**ORDER**

**IA(IBC)/107/2022:**

Ms.Mahati Reddy, Counsel for the Applicant present. Ms.J.V.L.Bharati, Counsel for the Respondent present.

After hearing for some time, the counsel for the Respondent seeks time to produce proper evidence with regard to the payment of rental in advance. List the matter on 27.03.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN